

Annexure – 3

Name of the corporate debtor: Guntur Multipackaging Industries Private Limited

(under Corporate Insolvency Resolution Process)

CIN NO. : U74999AP2017PTC106455

CP (IB) No. 215/9/AMR/2019

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of Claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Union Bank of India	03/01/2022	2,12,19,484	2,12,19,484	Term Loan & Cash Credit	2,50,30,947	50,00,000	No	100%	0	0	0	0	Note 1
2														
3														
			2,12,19,484	2,12,19,484		2,50,30,947	50,00,000	No	100%	0	0	0	0	

Note – 1: Books of accounts of the **CD** were not made available by the Directors of the suspended Board /management of **CD** and hence, the claim was admitted provisionally based on the documentation, agreement, loan covenants, acknowledgments etc.